

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No. 19/(MAH)/2014
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE PARTIES: Jessica Iqbal Lukmani

V/s.

M/s. Dynacraft Machine Company Ltd.

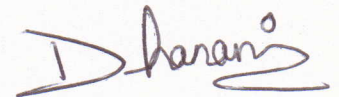
SECTION OF THE COMPANIES ACT: 237(b), 614, 397/398 of the Companies
Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Ms. Prachi Dhanani

alw Mr. Shyam Gopal
i/b Veritar Legal

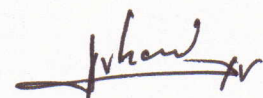
} Advocates
For Respondent
Nos. 1 to 3



2. Mr. Devendra Arhad.

i/b. Thodur law Associate.

} Advocate for
Petitioner.



Order

CP. No.19/237(b),614, 397-398/CLB/MB/MAH/2014

At request of the Petitioner on the ground that the Senior Counsel is not
keeping well, list this matter for hearing on 02.12.2016.

sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)